

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.09.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	Atishay Jain TanushreeSogani KunalKanungo Jehaan Mehta-R1 Abhijit Ghokale-R2
2.	Comp. App. (AT) (Ins) No. 511 of 2021	Magan Swaroop Gattarni Vs. Rohit Kumar & Anr.	Shikhil Suri	Rohit Kumar Shweta Sharma-R1 Mohd. N. Khan-IRP Aastha Mehta
3.	Comp. App. (AT) (Ins) No. 708 of 2021 (With Defects)	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 783 of 2021	P Manickam & Co. Vs. K.H. Foges India Pvt. Ltd.	Pranjal Kishore	
5.	Comp. App. (AT) (Ins) No. 784 of 2021	Morgan Securities Credits Pvt. Ltd. Vs. Abhijit Guhathakurta, Resolution Professional of Videocon Group of Companies & Ors.	Abhishek Puri	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors. With	Raveena Rai	Vikky Dang-R2 Atul Sharma-R2, R3 & R4
7.	Comp. App. (AT) (Ins) No. 740 of 2021	Minosha India Ltd. Vs. Pooja Bahry & Ors.	Prateek Kumar	Pooja Bahry Vikky Dang Atul Sharma-R2- R4

8.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta	Rachit Mittal-R1
9.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
10.	I.A. No. 1663 of 2021 in Comp. App. (AT) (Ins) No. 625 of 2021	Amit Suresh Bhatnagar Vs. Dharit Kishorbhai Shah & Anr.	Neeha Nagpal	Malak M. Bhatt Neeha Nagpal

For Hearing

11.	Comp. App. (AT) (Ins) No. 161 of 2021 (PH)	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermoögensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1 Dinkar Venkatasubramanian-R2 Yashish Chandra
12.	Comp. App. (AT) (Ins) No. 169 of 2021 (PH)	State Bank of India Vs. Peter Beck and Peter Vermoögensverwalu Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar-R2 Ankur Kashyap-R1 Yashish Chandra
13.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078 of 2021 (PH)	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
14.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
15.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
16.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4

17.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr. With	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal- R1 Vikram Hegde-R2
18.	Comp. App. (AT) (Ins) No. 286-287 of 2021	Mahavir Nalwaya Vs. Vikas Prakash Gupta & Ors. Resolution Professional, NRC Ltd.	Manish Paliwal	Pratibhanu Kharola- R1 Mahesh Agarwal- R2
19.	Comp. App. (AT) (Ins) No. 227 of 2020	Pandit Automotive Pvt. Ltd. Through its Liquidator, CS Anagha Anasingaraju Vs. Chetan Motors & Anr.	Pradeep Kumar Mittal	Aaditya A. Pande- R1 & R2
20.	Comp. App. (AT) (Ins) No. 355 of 2021	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
21.	Comp. App. (AT) (Ins) No. 435 of 2021	Muktar Shamsuddin Shaikh Vs. SREI Equipment Finance Ltd. & Anr.	Meghna Rao	Anushree Kapadia- R1 Anup Kr. Singh-R2
22.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

23.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors. With	Chaitanya B. Nikte	Anoop Rawat Vajiayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
24.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors. With	Perth Bhatia	Anoop Rawat Vajiayant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15

25.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors. With	Ayush Negi	VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
26.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	Vaijayant Paliwal Moulshree Shukla Zeeshan Khan-R1 Diwakar Maheshwari-R2 Biswajit Dubey

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar